

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:1166
ANSWERED ON:30.11.2005
ALLOCATION FOR KARNATAKA
Saradgi Shri Iqbal Ahmed

Will the Minister of PLANNING be pleased to state:

- (a) the total amount sanctioned/allocated/released for Karnataka during the Ninth Five Year Plan;
- (b) the amount utilized in the Ninth Five Year Plan by the State Government;
- (c) the amount refunded by the State;
- (d) the main reasons for refunding the amount;
- (e) the amount sanctioned/allocated during the Tenth Five Year Plan till September, 2005 to Karnataka; and
- (f) the projects on which this amount has been utilized by the Government of Karnataka ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M. V. RAJASEKHARAN)

- (a): The approved Ninth Plan outlay of Karnataka was Rs.25,631.70 crores (at 1996-97 prices.)
- (b) to (d): The amount spent during the Ninth Five Year Plan by the State Government was Rs.26,248.36 crores (at 1996-97 prices.) Resources are raised for State Plan expenditure out of State's own resources and Central assistance in line with the formula approved by the NDC and guidelines formulated by the Planning Commission and the Central government.
- (e) & (f): The approved Tenth Plan outlay of Karnataka was Rs.43,558.22 crores (at 2001-02 prices.) to be spent by the State on schemes and programmes included in approved and budgeted Annual and Five Year Plans.